

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 2 OF 2019&
IA NO. 16 OF 2019, 1082 OF 2019**

Dated: 6th September, 2019

In the matter of:

DCM Shriram Ltd.

Versus

Jaipur VidyutVitram Nigam Ltd. &Ors.

.... Appellant(s)

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **25.10.2019.**

Court Master/PS

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